

निर्धारित करने के लिए नये फार्मुले का सुझाव देना है।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठाता।

#### **Leasing of Metro Channel of Doordarshan to Private Sector**

3288. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Unstarred Question 815 given in the Rajya Sabha on the 16th July, 1992 and state:

(a) what are the details of the private sector firms which have finally agreed to participate in the metro channel privatisation scheme;

(b) what are the terms and conditions of their participation; and

(c) by when the Scheme would be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) The Air Time Committee of India constituted under the Scheme would, by issue of public notice, invite applications from interested persons/parties in due course. The Scheme notified on 28th/30th September, 1992 is given as Annexure.

[See Appendix CCXV, Annexure 54]

#### **Shortage of Newsprint**

3289. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to Unstarred Question 816 given in the Rajya Sabha on the 16th July, 1992 and state:

(a) whether the newspaper industry in the country is facing a shortage of newsprint; and

(b) if so, what steps Government propose to take to meet the requirement of newspaper industry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

#### **Advertisement of Indian Liquor on Star T.V.**

3290. DR. ABRAR AHMED:  
SHRI SUDHIR RANJAN  
MAJUMDAR:  
SHRI JAGIR SINGH DARD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that STAR TV is telecasting advertisements for Indian made liquor while its advertisements are banned over Doordarshan; and

(b) if so, what is the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) yes, Sir.

(b) The contents of programmes of foreign Television Network do not come within the ambit of the regulations of Government of India.

#### **Revenue earned by Doordarshan Through Advertisement**

3291. SHRIMATI ILA PANDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Unstarred Question 2371 given in the Rajya Sabha on the 30th July, 1992 and state the amount of advertising revenue earned by Doordarshan during the period from January to October, 1992?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): The gross business done by